

**NATIONAL COMPANY LAW TRIBUNAL  
CUTTACK BENCH  
CUTTACK**

**ORDER SHEET OF THE HEARING ON 15<sup>th</sup> JULY, 2021, 03:00 P.M.**

CP (IB) No. 111/CTB/2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V. K.  
2. Hon'ble Member(T), Shri Satya Ranjan Prasad**

Name of the Company	Indian Bank -Vs- M/s. OCL Iron & Steel Ltd.
Under Section	7 IBC

For Petitioner (s) :

For Respondent (s) Mr. P.P. Bishwal, Adv.

**ORDER**

Matter is coming up for the first time after the second wave of the Pandemic. In the interest of justice, time to file reply on behalf of the Corporate Debtor is enlarged by two more weeks. Copy of the reply shall be served on the Counsel on record for the Financial Creditor. List this matter on 23.08.2021.

Sd

**Satya Ranjan Prasad  
Member (Technical)**

Sd

**Rajasekhar V.K.  
Member (Judicial)**